

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 229 OF 2016**

**Dated: 29<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Shalivahana Green Energy Ltd.**

**...Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission**  
**& Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Sandeep Rajpurohit for R-1  
  
Mr. Nitin Gaur  
Ms. Anuradha Mishra for R-2

**ORDER**

Learned counsel for the parties have concluded their arguments.

***Judgment is Reserved.***

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*ts/mk*